

erties of Bioactive substances from marine organisms and neuroendocrine regulation of larval development on fouling crustacea.

(c) All the expenditure is from PL-480 American funds. India provides only infra-structural and laboratory facilities.

(d) The achievements include an understanding of the behaviour of various materials with respect to macrofouling, ecological influences on such parameters and success in identifying antifouling plants, etc. Five research papers have also been submitted in this regard.

Achievements under I.A.Y.

3511. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state:

(a) the details of achievements made so far under the Indira Awas Yojana in Physical and Financial terms with year-wise break-up; and

(b) the details of efforts being made to

strengthen the Yojana?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIG. VENKATSWAMY): (a) The details of achievements made so far under the Indira Awas Yojana in physical and financial terms, with year-wise break-up, are given in the Statement.

(b) The following are the main steps which have been taken to you strengthen the Yojana:-

i. Instructions have been issued by the Central Government that beneficiaries should be involved in the construction of the houses so that they construct them to their satisfaction.

ii) The State Governments have been requested that in matters of allotment of houses, the allotments should be made preferably in the names of the female members of the beneficiary households or the joint names of male and female members of the household in the next alternative.

STATEMENT

Achievements under indira awaas Yojana since its inception

<i>Sl.No.</i>	<i>Year</i>	<i>No. of houses Constructed (Nos)</i>	<i>Expenditure (Rs. in lakhs)</i>
1.	1985-86	51,406	5,768.95
2.	1986-87	1,51,812	14,797.22
3.	1987-88	1,64,055	16,730.26
4.	1988-89	1,37,435	15,075.60
5.	1989-90	1,82,242	17,586.36
6.	1990-91	1,70,805	18,796.37

<i>Sl.No.</i>	<i>Year</i>	<i>No. of houses Constructed (Nos)</i>	<i>Expenditure (Rs. in lakhs)</i>
7.	1991-92*	1,38,574	16,943.38 £
TOTAL:		9,96,329	1,05,698.14

* Figure of 1991-92 are based on the reports received so far.

£ Includes the expenditure incurred on 111981 houses under progress.

Working Hours in Delhi

3512. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether some shop and factory owners in Delhi are not closing their business premises on the occasion of National Holidays;

(b) if so, the particulars of such localities;

(c) whether some of shop and factory owners in Delhi do not observed their working hours and work at night;

(d) whether some of shop and factory owners are not observing weekly holidays in their establishments;

(e) whether the staff wording in these establishments is being exploited by taking extra work without any extra remuneration; and

(f) if so, the action taken thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (f). According to the Delhi Administration, cases of violation of provisions of the Delhi Shops & Establishments Act, 1954 and the Factories Act, 1948 relating to national holidays, weekly holidays, close days and working hours have come to the notice of the enforcement agency

in various localities of Delhi such as Ramesh Nagar, Shalimar Bagh, Rohini, Mongolpuri, Kingsway Camp, Kashmiri Gate, Paharganj, Sadar Bazar, Chandni Chowk, Azadpur, Lajpat Nagar, Kotla Mubarakpur, provisions of the law, prosecution is launched against the provisions of the law, prosecution is launched against the offenders by the enforcement agency.

[Translation]

Encroachment of Roads

3513. SHRI DHARAMPAL SINGH MALIK: Will the URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn towards the illegal construction/encroachment on various roads in Union Territory of Delhi;

(b) if so, the names of the roads where people face traffic jam due to illegal encroachment; and

(c) the steps being taken to remove these illegal encroachments with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The requisite informations is given in